

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
SANWARIYAJI BUSINESS VENTURE PRIVATE LIMITED

RELEVANT PARTICULARS	
1	Name of corporate debtor Sanwariyaji Business Venture Private Limited
2	Date of incorporation of corporate debtor 01 December, 2011
3	Authority under which corporate debtor is incorporated / registered ROC- Jaipur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U45201RJ2011PTC037210
5	Address of the registered office and principal office (if any) of corporate debtor 59, Mansarovar Colony, Kalwar Road, Jhotwara, Jaipur – 302012 Rajasthan
6	Insolvency commencement date in respect of corporate debtor December 23, 2021
7	Estimated date of closure of insolvency resolution process June 21, 2022
8	Name and registration number of the insolvency professional acting as interim resolution professional Prashant Agrawal, Reg No. IBB/IPA-001/IP-P00053/2017-18/10127
9	Address and e-mail of the interim resolution professional, as registered with the Board Address: P. Agrawal & Associates, F-106 (I Flr.), Sumner Complex, Gautam Marg, C-Scheme, Jaipur, Rajasthan - 302001 Mail ID: ippagrawal@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional Address: P. Agrawal & Associates, F-106 (I Flr.), Sumner Complex, Gautam Marg, C-Scheme, Jaipur, Rajasthan - 302001 ippagrawal@gmail.com/ Mail ID: cirp.sanwariyaji@gmail.com
11	Last date for submission of claims January 06, 2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es) 1. Home Buyers
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) 1. Mr. Brij Kishore Sharma Reg No.: IBB/IPA-002/IP-N00036/2016-17/10075 Address: AB – 162, Vivekanand Marg, Nirman Nagar, Near DCM, Ajmer Road, Jaipur - 302019 Mail ID: bksharma162@gmail.com



		2. Mr. Shyam Sundar Maheshwari Reg. No. IBB/IPA-001/IP-P02115/2020-21/13321 Address: 35, Flat No. F -2, Shanti Vihar, Kalyan Nagar, Tonk Road, Jaipur, Rajasthan - 302029 Mail ID: mhswr.shyam@gmail.com 3. Mr. Rajneesh Singhvi Reg No.: IBB/IPA-001/IP-P00037/2017-18/10098 Address: 36A, Suraj Nagar (East), Civil Lines, Jaipur – 302006 Rajasthan Mail ID: rajneesh1@gmail.com
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://www.ibbi.gov.in/home/downloads (b) Physical Address: Refer Point No. 13

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sanwariyaji Business Venture Private Limited on 23rd December, 2021.

The creditors of Sanwariyaji Business Venture Private Limited, are hereby called upon to submit their claims with proof on or before 6th January, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class – Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.




Prashant Agrawal
(Interim Resolution Professional)
Sanwariyaji Business Venture Private Limited

Date: Jaipur
Place: 25.12.2021